

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 7633 -JK (LD ) of 2024**

**DATED:- 20 - 05 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Jammu and Kashmir Service Selection Board as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble.High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 20- 05 - 2024

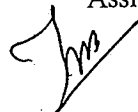
No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary, J&K Service Selection Board.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No. 7633-JK(LD) of 2024 dated 20.05.2024**

S No.	Title of the case	OIC
1	O.A. No. 452/2021 titled Pawan Singh Vs State of Jammu & Kashmir and others.	Penuika, Under Secretary JKSSB
2	O.A. No. 61/498/2024 titled Ashok Kumar V/s Union Territory of Jammu & Kashmir and others.	Mr. Abhay Indu Sharma, Under Secretary JKSSB
3	O.A. No. 61/690/2022 titled Yasir Arfat V/s Union Territory of Jammu & Kashmir and others.	Mr. Abhay Indu Sharma, Under Secretary JKSSB,
4	O.A. No. 165/2021 titled Pardeep Sharma v/s Union Territory of Jammu & Kashmir and others	Mr. Anil Kumar, Under Secretary JKSSB,
5	T.A. No. 61/5966/2021 titled Shameem Ahmed V/s Union Territory of Jammu & Kashmir and others.	Ms. Neha Sharma, Under Secretary JKSSB,
6	T.A. No. 61/4174/2021 titled Narinder Singh V/s Union Territory of Jammu & Kashmir and others.	Mr. Abhay Indu Sharma, Under Secretary JKSSB,
7	TA No. 5808/2020 titled Kushal Dev Singh V/s State of Jammu & Kashmir and others.	Mr. Abhay Indu Sharma, Under Secretary JKSSB
8	T.A. No. 4121/2020 titled Rajni Bala V/s State of Jammu & Kashmir and others.	Mr. Pulkit Dutta, Under Secretary JKSSB,
9	T.A. No. 61/202/2023 titled Deepa Sharma V/s State of Jammu & Kashmir and others	Mr. Abhay Indu Sharma, Under Secretary JKSSB,
10	T.A No. 27/2023 in SWP No: 2405/2017. titled Towseef Ahmad Lone Versus Union Territory of Jammu and Kashmir and others.	Mr. Syed Ishrat, Under Secretary
11	T.A. No. 600/2022 titled Vinay Kesar Vs State of Jammu & Kashmir and others.	Mr. Anil Kumar, Under Secretary JKSSB,
12	T.A. No. 4689/2021 titled Sunita Devi v/s State of Jammu & Kashmir and others.	Mr. Abhay Indu Sharma, Under Secretary JKSSB
13	O.A. titled Natish Verma v/s State of Jammu & Kashmir and others.	Mr. Anil Kumar, Under Secretary JKSSB,
14	OA No. 58/2024 titled Sushil Kumar Vs Union Territory of Jammu & Kashmir and others.	Mr. Abhay Indu Sharma, Under Secretary JKSSB
15	T.A. No. 4171/2020 titled Madhu Sharma V/s State of Jammu & Kashmir and others.	Mr. Anil Kumar, Under Secretary JKSSB,
16	T.A. No. 579/2022 titled Nizam Latif V/s State of Jammu & Kashmir and others.	Mr. Abhay Indu Sharma, Under Secretary, JKSSB

*Revised*

*Jm*